

(61)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 12/(MAH)/2015

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: Mr. Shadaab Ahmed Shabbir Patel
V/s.
Mercury Estate Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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i) M/s. SARAH KHAMBATI i/b Advocate for
M/s. WADIA GHANDY & CO. Respondent Nos. 2 & 3

Shadaab Patel Petitioner

Shambu Patel

Sh. Patel - S.C.

ORDER
TCP 12/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter to 27.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)